# Statement-II

Telephone connections given during the last three years district-wise.

S.No.	Name of District	Telephone Connections Provided		
		1993-94	1994-95	1995-96
1.	Trivandrum	6,794	10,442	15,507
2.	Quilon	4,642	5,308	15,356
3.	Pathanamthitta	2,658	4,068	6,610
4.	Alleppey	2,805	4,252	8,691
5.	Kottayyam	5,119	7,575	14,046
6.	Ernakulam	10,007	21,166	20,897
7.	ldukki	1,758	1,998	3,972
8.	Trichur	5,273	10,564	20,093
9.	Palghat	3,030	3,421	9,322
10.	Malappuram	3,261	4,654	8,148
11.	Calicut	5,661	6,958	13,808
12.	Wynad	1,122	593	2,248
13.	Cannanore	3,459	5,089	11,178
14.	Kasaragod	3,062	2,884	2,655
	Total For Kerala State Union Territory	58,651	88,972	1,52,531
	of Pondicherry (Mahe)	39	648	352
	Union Territory of Lakshdweep	246	840	1,150
	Total For Kerala Circle	58,936	90,460	1,54,033

### [Translation]

#### **Royalty Received on Minerals**

923. SHRI MAHABIR LAL BISHVAKARMA : Will the Minister of MINES be pleased to state :

(a) the royalty received by the Government on minerals from North Chhota Nagpur, Bihar during each of the last three years and till January 1997; and

(b) the amount spent by the Government on the development of mines of this area?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) to (b) The information is being collected and will be laid on the Table of the House. [English]

state :

### Expansion of Ahmedabad Airport

924. SHRI SANAT MEHTA : SHRI VIJAY PATEL. : SHRI N.J. RATHWA :

Will the Minister of CIVIL AVIATION be pleased to

(a) whether Ahmedabad airport has been declared as an International airport;

(b) if so, when;

(c) whether Government of Gujarat has sent proposals to the Union Government in regard to upgradation of facilities at Ahmedabad airport;

(d) if so, the details thereof during each of the last three years and the current year, so far;

(e) the details of the proposals, out of them, accepted, rejected and under consideration/pending;

(f) the time by which the pending proposals are likely to be cleared;

(g) whether the expansion and development plan of the above airport has been taken in hand;

(h) if so, the amount so far sanctioned therefor and provisions made for the year 1997-98; and

(i) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b) On 7th December, 1996 Ahmedabad airport has been declared as an international airport.

(c) Yes, Sir.

(d) The proposals sent related to (i) extension of runway from 9000 ft. to 11500 ft., (ii) upgradation of the terminal building and (iii) development of cargo complex.

(e) and (f) Work relating to extension of runway has been taken up. Upgradation of terminal building and construction of cargo complex are under consideration.

(g) and (h) Yes Sir. Allocations for the development of Ahmedabad airport have been provided as under :-

(i) Rs. 1 crores in 1996-97,

(ii) Rs. 4.72 crores in 1997-98 and

(iii) Rs. 26.17 crores in Ninth Plan.

(i) Does not arise.

[Translation]

# **Unemployment Problem**

925. SHRI GULAM RASOOL KAR : Will the Minister of LABOUR be pleased to state :

(a) whether the country is facing a serious unemployment problem with around 380 million